

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--6123 - JK (LD) of 2024

DATED:- 08 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government


Dated:- 08- 05 - 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

 Assistant Legal Remembrancer

Annexure to the Government Order No.5420-JK(LD) of 2024 dated 24.04.2024

Sr. No.	Case Type/Case Number/Case year	Petitioner Name Versus Respondent Name	OIC
1.	WP(C) No. 52/2021	Mohd Rashid V/s U.T & Others	Ram Pal Sharma, Tehsildar Darhal
2.	WP(C) No. 1391/2022	V.P Ojha V/s U.T & Ors	Zaheer Rana, Tehsildar HQA to DC Rajouri
3.	CM No. 375/2024 in WP(C) No. 2491/2021	Tarlok Chand V/s Union of Inida & Others	Ram Pal Sharma, Tehsildar Nowshera
4.	WP(C) No. 255/2024	Shalak Ram V/s U.T & Ors	Rajeev Magotra, ADC Sunderbani
5.	WP(C) No. 577/2024	Shafyat Ullah V/s U.T of J&K & Ors	Maqsood Ahmed, Chief Planning Officer, Rajouri
6.	WP(C) No. 636/2024	Rajni Devi V/s Union Territory of J&K & Ors	Wakeel Bhat, District Social Welfare officer, Rajouri
7.	WP(C) No. 489/2024	Mohd Qasim Bajran V/s Union of India & Ors	Mohd Israr, Assistant Commissioner (Defence) Rajouri
8.	WP(C) No. 2427/2019	Abdul Aziz V/s State of J&K & Ors	Syed Mazhar Ali, Tehsildar Thannamandi
9.	WP(C) No. 903/2023	Santosh Kumari V/s U.T & Ors	Rajeev Kumar Khajuria, JKAS, ADC Hq. Rajouri
10.	WP(C) No. 556/2023	Ashfaq Jameel & Ors V/s U.T & ors	Rajeev Kumar Khajuria, JKAS, ADC Hq. Rajouri
11.	WP(C) No. 273/2023	Kewal Kirshan V/s U.T & ors	Rajeev Magotra, JKAS, ADC Sunderbani
12.	OWP No. 465/2019	Manzoor Ahmed V/s State & Others	Varinder Kumar, 9419285055
13.	RFA No. 13/2024	Mohd Hanief & Ors V/s Collector Land	Jahangir Khan CLA Rajouri

[Handwritten signature]

		Acquisition & Ors	
14.	WP(C) No. 681/2024	Mohd Rifaq V/s U.T of J&K & Ors	Syed Sahil Ali, Tehsildar Kotranka
15.	WP(C) No. 674/2024	Inhabitants of village Rampur Bhella Colony Road New Hospital Rajouri V/s U.T of J&K & Ors	Varinder Kumar, 9419285055
16.	CR No. 03/2024	Mohd Sadiq Malik V/s Managing Committee Eid Gha Darha & Ors	Mohd Jahangir Khan AC (Revenue)
17.	WP(C) No. 789/2024	Sajjad Khan V/s U.T of J&K & Ors	Mohd Jahangir Khan AC (Revenue)
18.	WP(C) No. ____/2024,	Residents of Panchyat Nonial Lower V/s U.T & Ors	Babu Ram Tandon, ADC Nowshera.
19.	WP(C) No. ____/2024,	Ram Krishan & Ors V/s U.T & Others	Varinder Kumar, Tehsildar Rajouri
20.	WP(C) No 77/2023	Abdul Aziz V/s U.T of J&K & Ors	Varinder Kumar, Tehsildar Rajouri
21.	WP(C) No. 47/2024	Mohd Farooq & Ors V/s U.T of J&K & Ors	Varinder Kumar, Tehsildar Rajouri
22.	WP(C) No. 681/2024	Mohd Rafiq V/s U.T & Ors	Syed Sahil Ali, Tehsildar Kotranka
23.	OWP No. 413/2010	Shamus Din V/s J&K Special Tribunal	Rajeev Kumar Khajuria, ADC Rajouri
24.	CM No. 1516 & 1517/2024	Mohd Rashid V/s UT & Others	Ram Pal sharma Tehsildar Darhal

Reyazul
Am

25.	WP(C) No. 1392/2024	Tilak Raj & Ors V/s Union of India & Ors	Israr Ahmed, AC (Defence) Rajouri
26.	WP(C) No.489 /2024	Mohd Qasim Bagran V/s Union of India & Ors	Israr Ahmed, AC (Defence)
27.	WP(C) No.878 /2024	Zaffer Ahmed V/s U.T & Others	Rajeev Kumar Khajuria, ADC Rajouri
28.	CM No. 6166/2023	Om Parkash & Others V/s U.T & Ors	Varinder Kumar, Tehsildar Rajouri
29.	OWP No. 465/2019	Manzoor Hussain V/s State & Ors	Varinder Kumar, Tehsildar Rajouri
30.	WP(C) No.2378 /2022	Mohd Bashir V/s UT & Others	Mohd Jahangir Khan, AC Revenue
31.	CM No. 1516 & 1517/2024	Mohd Rashid V/s UT & Others	Ram Pal sharma Tehsildar Darhal
32.	WPC No. 2842/2021	Chaman Lal & Anr Vs UT of J&K and Ors.	Sh. Masood Ahmed (JKAS) Sub- Divisional Magistrate, Thathri.
33.	WPC No. 786/2024	Swami Raj Vs UT of J&k and ors	Sh. Masood Ahmed (JKAS) Sub- Divisional Magistrate, Thathri.
34.	WP © No. 3013/2023	Inhabitants of village Gangatha Jotha Vs UT of J&K & Ors	Sh. Harvinder Singh IAS Deputy Commissioner, Doda.
35.	WPC© No. 261/2024	Shabir Ahmed Vs UT of J&K and Ors	Sh. Muneeb Umar, JKAS Tehsildar Gandoh
36.	WPC© No. /2024	Davinder Singh & ors Vs UT of J&K and ors	Sh. Arun Kumar Badyal (JKAS) Sub-Divisional Magistrate Gandoh

Registered
Am

37.	WP© No. 182/20247	Ravinder Kumar & anr Vs UT of J&K and ors	Sh. Sunil Kumar, JKAS Additional Deputy Commissioner, Bhaderwah
38.	WP© No. 58/2024	Ghulam Mohd Vs UT of J&K and ors	Sh. Habib Rehman, JKAS Tehsildar Chilly Pingal
39.	WP(C) No. 297/2024	Hans Raj & Ors Vs UT of J&K and ors	Sh. Sunil Kumar, Bhutyal (JKAS) Assistant Commissioner, Revenue Doda.
40.	WP© No 158/2024	Kalyan Singh & ors Vs UT of J&K and ors	Sh. Babu Ram Choudhary, JKAS Tehsildar Bhagwah

Revised
Am

Kishtwar

S. No.	Case Type/Case Number/Case Year	Petitioner Name Versus Respondent Name	OIC
1.	WP(c) No.83/2024	Isher Dass V/s UT of J&K and others	Sh. Idrees Ahmad Lone, Assistant Commissioner Revenue, Kishtwar
2.	WP(c) No.83/2024	Inhabitants of village Wanipora and Naikpura Vs UT of J&K and others	Sh. Nayeem Ul Rehman SDM Chatroo.
3.	WPC No.186/2024	Mohd. Hussain Mintoov V/s UT of J&K and others	Sh. Nirbhay Sharma Tehsildar Kishtwar
4.	WPC No.186/2024	Ghulam Hussain Malik V/s UT of J&K and others	Sh. Idrees Ahmad Lone, Assistant Commissioner Revenue, Kishtwar

Reyazul *Am*

Kathua

S. No.	Case Type/Case No./Case Year	Petitioner Name V/s Respondent Name	OIC
1	WP (C) No. 2935/2023	Bhagwan Singh and Anr. V/s UT of J&K & Ors.	Dr. Vikram Kumar Tehsildar Kathua
2	WP (C) No. 2930/2023	Siraj Din & Ors. V/s UT of J&K & Ors.	Sub Divisional Magistrate Bani
3	OWP No. 375/2019	Ravinder Kumar & Ors. V/s State & Ors.	Dr. Vikram Kumar Tehsildar Kathua
1	WP (C) No. 1623/2022	Lekh Raj Padha V/s UT of J&K and Ors.	Sh. Giasul Haq Sub-Divisional Magistrate Bani
2	O. A No. 65/2024	Jai Paul V/s UT of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
3	WP (C) No. 135/2024	M/s Sant Enterprises V/s UT of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
4	WP (C) No. 2900/2022	Sanjeev Khajuria and Ors. V/s UT of J&K and Ors.	Sh. Vinay Khosla Additional Deputy Commissioner, Billawar
5	WP (C) No. 3609/2019	Kathua Industrial Units Association V/s State of J&K and Ors.	Sh. Vishav Pratap Singh Assistant Commissioner Revenue Kathua
6	OWP No. 541/2019	Mohd. Sharief V/s State of J&K and Ors.	Sh. Surinder Singh Tehsildar Billawar

Revised
Am

Kathua

S. No.	Case Type/Case No./Case Year	Petitioner Name V/s Respondent Name	OIC
1	OWP No. 352/2008	Naresh Kumar & Ors. V/s Member J&K Special Tribunal and Ors.	Sh. Ranjit Singh Additional Deputy Commissioner Kathua
2	WP (C) No. 1539/2022	Satish Kumar V/s Piara Singh and Ors.	Sh. Ranjit Singh Additional Deputy Commissioner Kathua
3	OWP No. 366/2014	Ashok Kumar & Ors. V/s State of J&K and Ors.	Sh. Anil Kumar Collector Land Acquisition Thein Dam Basohli
4	RFA No. 32/2019	Balbir Singh & Ors. V/s Collector Land Acquisition Thein Dam Basohli	Sh. Anil Kumar Collector Land Acquisition Thein Dam Basohli
5	WP (C) No. 1059/2022	Mohd Ali & Ors. V/s UT of J&K and Ors.	Dr. Vikram Kumar Tehsildar Kathua

Revised *AM*

Reasi

S. No.	Case Type/Case Number/Case Year	Petitioner Name Versus Respondent Name	OIC
1.	WPC NO. 918/2022	Ved Parkash V/s UT of J&K and Ors	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
2.	WP(C)/680/2023	JOGINDER KUMAR Versus U T OF J AND K TH COMMISSIONER SECRETARY REVENUE DEPTT AND OTHERS	SAHIL RANDHAWA TEHSILDAR POUNI
3.	WP(C)/375/2023	BISHNO DEVI Versus U T OF J AND K TH PRINCIPAL SECRETARY REVENUE DEPTT AND OTHERS	SURESH SINGH TEHSILDAR REASI
4.	WP(C)/671/2023	Rano Devi Vs UT of J&K and ors	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
5.	WP(C)/739/2023	Suraj Parkash Vs UT of J&K and Anr	SAHIL RANDHAWA TEHSILDAR POUNI
6.	WP(C)/793/2023	Onkar Singh Vs UT of J&K and Anr	ANIL MAGOTRA TEHSILDAR THAKRAKOTE
7.	WP(C)/791/2023	Chain Singh Vs UT of J&K and Anr	ANIL MAGOTRA TEHSILDAR THAKRAKOTE
8.	OWP NO.617/2017	RAM SINGH V/S STATE OF JAMMU AND	PIYUSH DHOTRA SDM KATRA

Reyasi *fm*

		KASHMIR	
9.	OWP NO.11248/2011	SWAMI SURYAANAND V/S STATE OF JAMMU AND KASHMIR AND ORS	JATINDER SINGH TEHSILDAR KATRA
10.	WPC NO. 843/2023	KANTA DEVI V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
11.	OWP. NO. ___/___	ANGREZ SINGH AND ORS V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
12.	WPC NO.1798/2022	SURAM SINGH V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
13.	WPC NO. ___/2023	NARINDER SINGH V/S COLLECTOR LAND ACQUISITION AND ORS	ANSHUMALI SHARMA Collector Land Acquisition (Assistant Commissioner Reasi)
14.	WPC NO. ___/2023	ASHOK SINGH V/S UT OF J&K AND ORS	SURESH SINGH TEHSILDAR REASI
15.	WPC NO. ___/2023	MAHESHWAR SINGH V/S UT OF J&K AND ORS	SURESH SINGH TEHSILDAR REASI
16.	WPC NO. ___/2023	SHOWKAT ALI V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI

Reyasi
Am

17.	OWP NO.690/2017	KRISHAN CHAND V/S STATE OF J&K AND ORS	PIYUSH DHOTRA SDM KATRA
18.	WPC NO.____/2023	KRISHAN SINGH V/S UT OF J&K AND ORS	KUL BHUSHAN KHAJURIA ADDITIONAL DEPUTY COMMISSIONER REASI
19.	OWP NO. 458/2004	MOHAN SINGH AND ORS V/S STATE OF J&K AND ORS	ANSHUMALI SHARMA Collector Land Acquisition (Assistant Commissioner Reasi)
20.	WPC NO.____/2023	ABDUL REHMAN V/S UT OF J&K AND ORS	MUZAHIR HUSSAIN SDM MAHORE
21.	WPC NO. 2051/2022 IN CCP ____ FRESH	GOPAL KRISHAN V/S VIJAY KUMAR BIDHURI AND ANR	JATINDER SINGH TEHSILDAR KATRA
22.	WPC NO.____/2023	ABDUL RASHID MALIK V/S UT OF J&K TH. COMM./SECRETARY & ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
23.	WPC NO. 101/2023	ASHOK SINGH V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
24.	WPC NO.____/2023	MADAN LAL AND ORS V/S UT OF J&K AND ORS	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
25.	WP.(C) No 178/2022	Parkash Singh v/s UT of	PIYUSH DHOTRA SDM

Resigned
AM

		J&k and ors	KATRA
26.	CCP(S) NO. 177/2023 IN WPC NO.730/2022	Rajinder Singh v/s Babila Rakwal and arr	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
27.	WP.(C) No. 1840/2023	Titru Ram v/s UT of J&k and ors	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
28.	WP.(C) No. 1775/2023	Abdul Rashid v/s Additional Deputy Commissioner and ors	KUL BHUSHAN KHAJURIA ADDITIONAL DEPUTY COMMISSIONER REASI
29.	WP.(C) No. 160/2023	Shoket Ali v/s UT of J&k and ors	MUZAHIR HUSSAIN SDM MAHORE
30.	WP.(C) No. 2053 /2023	Mohd Rafiq v/s UT of J&k and ors	ANSHUMALI SHARMA Collector Land Acquisition (Assistant Commissioner Reasi)
31.	WP.(C) No.2817/2023	Karnail Singh v/s UT of J&k and ors	MUZAHIR HUSSAIN SDM MAHORE
32.	OWP No 1040/2018	Raj kumar v/s State of J&K and ors	JATINDER SINGH TEHSILDAR KATRA
33.	WP.(C) No.221/2023	Balak Ram v/s State of J&K and ors	JATINDER SINGH TEHSILDAR KATRA
34.	WP.(C) No.2133/2023	Diwan Chand v/s UT of J&k and ors	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI (CALA)
35.	WP.(C) No.2680/2023	Hotel Maa Saraswati V/s Ut of J&K and ors	PIYUSH DHOTRA SDM KATRA

Reyasi
Am

36.	OWP No.41/2019	Prem Singh V/S UT of J&K and others.	VISHESH PAUL MAHAJAN DEPUTY COMMISSIONER REASI
37.	OWP No.1798/2015	Daulat Ram and Ors V/S State of J&K and others.	JATINDER SINGH TEHSILDAR KATRA
38.	WP.(C) No. 2711/2023	Arshad Khan and Ors v/s Additional Deputy Commissioner and ors.	KUL BHUSHAN KHAJURIA ADDITIONAL DEPUTY COMMISSIONER REASI
39.	WPC No. 2390/2023	Saleema Bibi v/s DC Reasi and ors	KUL BHUSHAN KHAJURIA ADDITIONAL DEPUTY COMMISSIONER REASI
40.	WP.(C) No. 142/2024	Bagga and Ors v/s UT of J&K and others.	KUL BHUSHAN KHAJURIA ADDITIONAL DEPUTY COMMISSIONER REASI
41.	WP.(C) No. 300/2023	Inhabitants of village Hunder Arbas Reasi v/s UT of J&K and others.	SHAKTI SAMYAL TEHSILDAR ARNAS
42.	OWP No.427/2019 OWP NO. 1107/2018	Ram Singh V/S State of J&K	JATINDER SINGH TEHSILDAR KATRA
43.	WP.(C) No. 511/2024	Abdul Latief & ors. V/S, Union of India & Ors.	MUZAHIR HUSSAIN SDM MAHORE
44	WP (C) No.558/2024	Rajeev Kumar & Ors. V/S UT of J&K and others.	JATINDER SINGH TEHSILDAR KATRA
45	OWP No.873/2008	Sheelo Devi V/S State of J&K and others.	Balraj Singh, Naib Tehsildar, Reasi. Suresh Singh, Tehsildar Reasi.

Reyasi *TM*